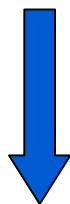


Work Flow of payment of online E-Court Fee

Open the browser Internet Explorer ([version 9, 10 or 11](#)):

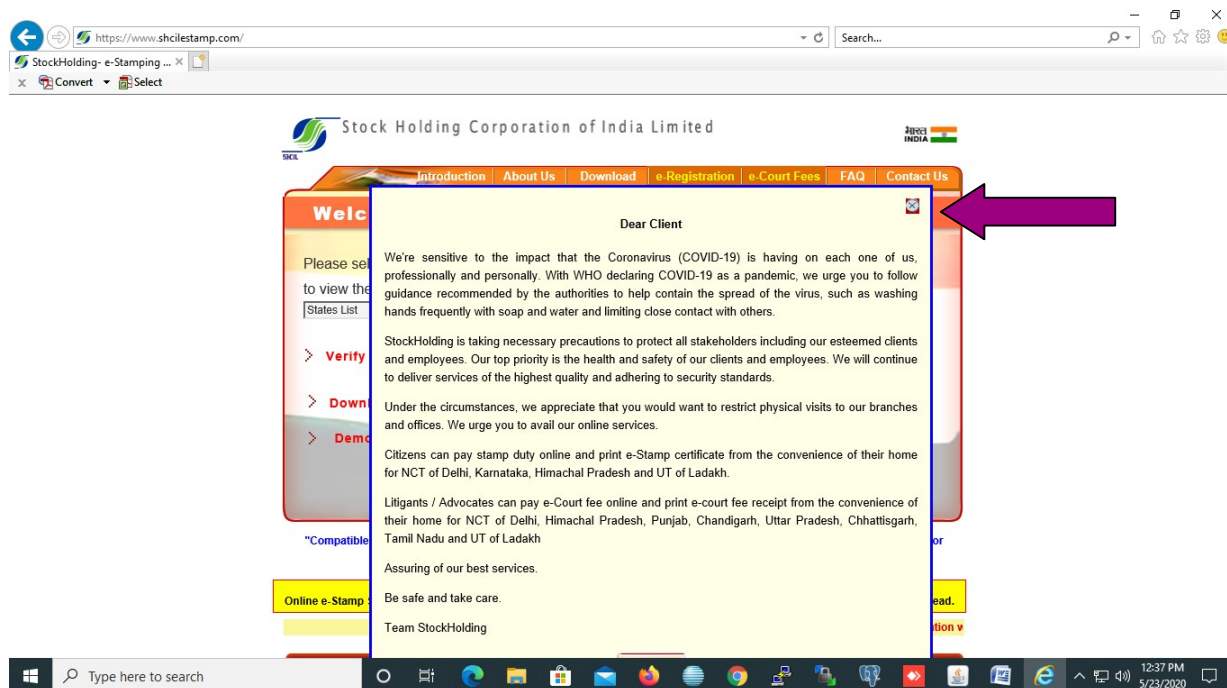


Internet Explorer 11

Note: Any other browser like Microsoft Edge, Firefox, Chrome, Safari etc. does not support the features of printing of online e-Court fee receipt.

Work Flow of payment of online E-Court Fee

Open the official website of Stock Holding Corporation: <https://www.shcilestamp.com/>



The screenshot shows a web browser window displaying the official website of Stock Holding Corporation of India Limited. The website has a navigation menu with links for Introduction, About Us, Download, e-Registration, e-Court Fees, FAQ, and Contact Us. A modal window is open, titled "Dear Client", with a close button (X) in the top right corner. A purple arrow points to this close button. The modal contains a message regarding COVID-19 and provides information about online services for stamp duty and e-Court fees. The Windows taskbar at the bottom shows the time as 12:37 PM on 5/23/2020.

Click on cross (X) button.

Work Flow of payment of online E-Court Fee

Now the following page will open:

Stock Holding Corporation of India Limited

Introduction | About Us | Download | e-Registration | e-Court Fees | e-Stamping

Welcome to e-Stamping website

Please select the state, to view the desired page.

To access the e-stamping system, click the button below.

States List

Secure Login

Online Payment

Verify e-Stamp Certificate

Download e-Stamp Verification Mobile App : new

Demo Video for Verification & Locking by SRO through Mobile App

Statewise Contact Details for e-Stamping

Stamp duty Payment - Issuance of New Shares for NCT of Delhi

Compatible browsers: Internet Explorer version 11 or later, Mozilla Firefox version 38 or later, Google Chrome version 53 or later & Compatible Operating Systems: Windows 7 or higher

NEW! Online e-Stamp Self Printing option upto denomination of Rs 500/- is available to the Citizens of Delhi under Online Payment Head.

e-Stamping

Click on e-Court Fee.

Work Flow of payment of online E-Court Fee

First Time Registration:

The screenshot shows a web browser window displaying the 'Online e-Court Fee Payment System' registration page. The page has a blue header with the system name and navigation links for 'Verify e-Court Fee Receipt' and 'About Online Payment System'. Below the header, there is a 'Sign In' form on the left with fields for 'User ID', 'Password', 'Verify Code', and 'Retype Verify Code', along with a 'Sign In' button and links for 'Forgot Password' and 'Resend Activation Link'. On the right, a 'Welcome New User' section contains a 'Register Now' button, which is highlighted by a purple arrow. The page also includes a 'Release : 11052020-1300' notice and a 'Frequently Asked Questions' link. The footer contains 'Terms and Conditions', 'Disclaimer', 'Contact Us', and '© Stock Holding Corporation of India Ltd.'.

Click on 'Register Now'.

Work Flow of payment of online E-Court Fee

Page of User Registration will appear.

:: User Registration [Back to Login Page](#)

* Indicates that the field is mandatory

User ID *

Password *

Confirm Password *

Note:- This will be used for verification for Change/ Forgot Password

Security Question *

Answer *

User Type * Corporate Individual / Proprietor Firm Partnership Firm

First Name *

Last Name *

Gender * Male Female

Birth Date *

Pan No.

Occupation

Mobile No *


Correspondence Address *

Pin *

Select State *

Note:- User ID and Password details will be mailed to this email ID

E-Mail ID *



Please enter the image text below

Can't read this? [Try another](#) (**Letters are case-sensitive)

I accept all Terms and Condition

ONLINE PAYMENT TERMS AND CONDITIONS

This page states the Terms and Conditions under which you (Visitor) may visit this Web site. Please read this page carefully. If you do not accept the Terms and Conditions stated here, we would request you to exit this site. You should visit this page periodically to re-

Confirmation of a successful registration is sent on the email id of user provided during the registration process. The User will have to click the link in the email and visit the page. Only after this, the account will get activated. Upon activation, an SMS will be sent to the registered mobile number.

Work Flow of payment of online E-Court Fee

After successful activation through the link received on email, the Online User may login into the system. User need to revisit on following page for sign in the system.

The screenshot displays the 'Online e-Court Fee Payment System' login interface. The page title is 'Online e-Court Fee Payment System' and the URL is 'https://www.shcilestamp.com/OnlineStamping/'. The page includes a navigation bar with links for 'Verify e-Court Fee Receipt' and 'About Online Payment System'. The main content area is divided into two sections: a 'Sign In' form and a 'Welcome New User' message. The 'Sign In' form contains the following fields and options:

- User ID :** A text input field with a purple arrow pointing to it.
- Password :** A text input field.
- Use Virtual KeyBoard
- Verify Code :** A CAPTCHA field showing the code 'v8fz n'.
- Retype Verify Code:** A text input field.
- Product :** A dropdown menu currently set to 'Court Fee Payment'.
- Sign In** button.
- Links for [Forgot Password](#) and [Resend Activation Link](#).

To the right of the form, the 'Welcome New User' section contains the following text and a button:

- :: Welcome New User**
- [Frequently Asked Questions](#)
- Text: 'Please register to generate your User ID for access to the Online Payment System. For assistance, please email us at [onlinestamping\[at\]stockholding\[dot\]com](mailto:onlinestamping[at]stockholding[dot]com)'
- Register Now** button.

The footer of the page includes links for 'Terms and Conditions', 'Disclaimer', and 'Contact Us', along with the text 'Best viewed in Internet Explorer 11+, Mozilla Firefox 26+, Google Chrome 37+ with a resolution of 1366 x 768.' and '© Stock Holding Corporation of India Ltd.' The Windows taskbar at the bottom shows the time as 1:17 PM on 5/23/2020.

Work Flow of payment of online E-Court Fee

After successful login, following page will appear. User has to make a one-time payment to be maintained as imprest balance and utilise the same over a period of time for generating e-court fees of various denominations. Before generation of e-Court receipt, user has to update the account balance through “Make Payment” option. User has to select the state for which he wish to pay, amount and the Payment mode (Net Banking/Debit Card).

The screenshot displays the 'Online e-Court Fee Payment System' interface. The user is logged in as 'Anoop Srivastava [anoops02]'. The page features a sidebar with navigation options: Account Balance, Make Payment, e-Court Fee Generation, View Transactions, View Payments, and Refunds. The main content area is titled 'e-Court Fee' and contains several informational boxes. A pink arrow points to the 'Make Payment' button in the sidebar. Another pink arrow points to a link in the 'e-Court Fee' section that says 'How to enable java in browser'.

Note: If Java is not installed in your Desktop/Laptop, kindly download the Java from here and follow the instruction How to enable Java in browser.

**For printing online e-Court fee receipt, Java should have must be installed on your PC/System.*

Work Flow of payment of online E-Court Fee

Read the instructions carefully before making the payment.

Online e-Court Fee Payment System

Welcome **Anoop Srivastava** [anooprs02] Last Login Time : 27-MAY-2017 12:06:49 PM Home | [Change Profile](#) | [Logout](#)

:: Make Online Payment

* Indicates that the field is mandatory.

Select Location *

Available Balance 0.00

Amount to Pay *

Payment Mode *

ATOM : Charges
 Charges applicable for UPI is NIL.
 Charges applicable for NetBanking is Rs.6 per transaction.
 For Rupay Debit Card NIL charges and other debit cards(Visa, Master & Maestro) 0.9% are applicable on payable amount per transaction.

RAZORPAY : Charges
 Charges applicable for UPI is NIL.
 Charges applicable for NetBanking is Rs.5 per transaction.
 For Rupay Debit Card NIL charges and other debit cards(Visa, Master & Maestro) Rs. 20/- for above Rs.2000 and 0.40% charges up to Rs.2000 are applicable on payable amount per transaction.

Applicable taxes as per the latest Government notification.
 Taxes may change subject to Government directives.
 Best viewed in Internet Explorer 9+, Mozilla Firefox 20+, Google Chrome 30+.

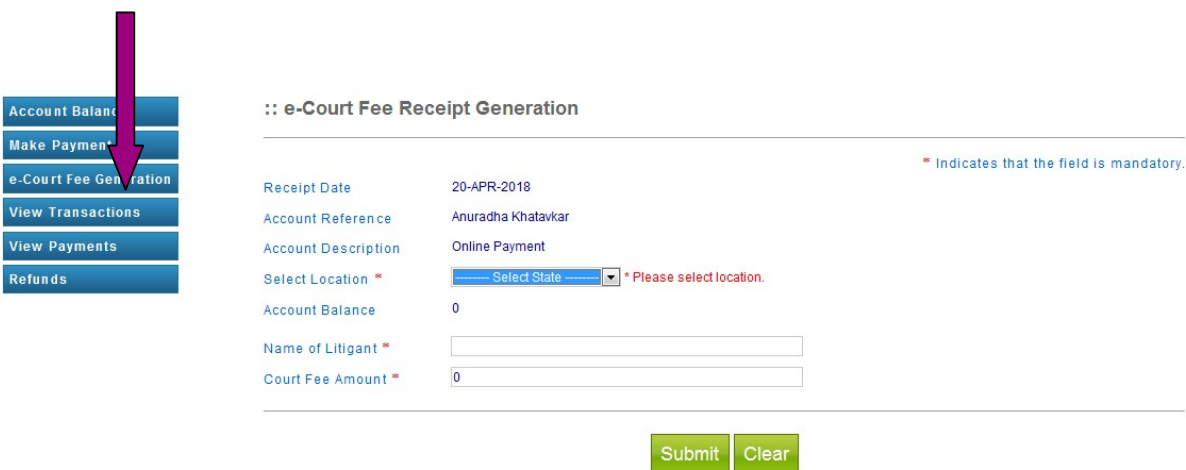
[Initiate Payment](#) [Clear](#)

Terms and Conditions Disclaimer Contact Us Best viewed in Internet Explorer 11+, Mozilla Firefox 28+, Google Chrome 37 + with a resolution of 1366 x 768. © Stock Holding Corporation of India Ltd.

Note: Minimum Rs. 50/- is to be paid as imprest balance as described in the previous page.

Work Flow of payment of online E-Court Fee

On updating the sufficient balance in the account, user can proceed for e-Court receipt entry by selecting “e-Court fee Generation” option. System will display the available account balance on the screen. The receipt date, account reference number and account description are the auto populated fields. User has to select the name of the state and enter the amount. Name of the Litigant is the mandatory field for online e-Court generation.



:: e-Court Fee Receipt Generation

Receipt Date 20-APR-2018

Account Reference Anuradha Khatavkar

Account Description Online Payment

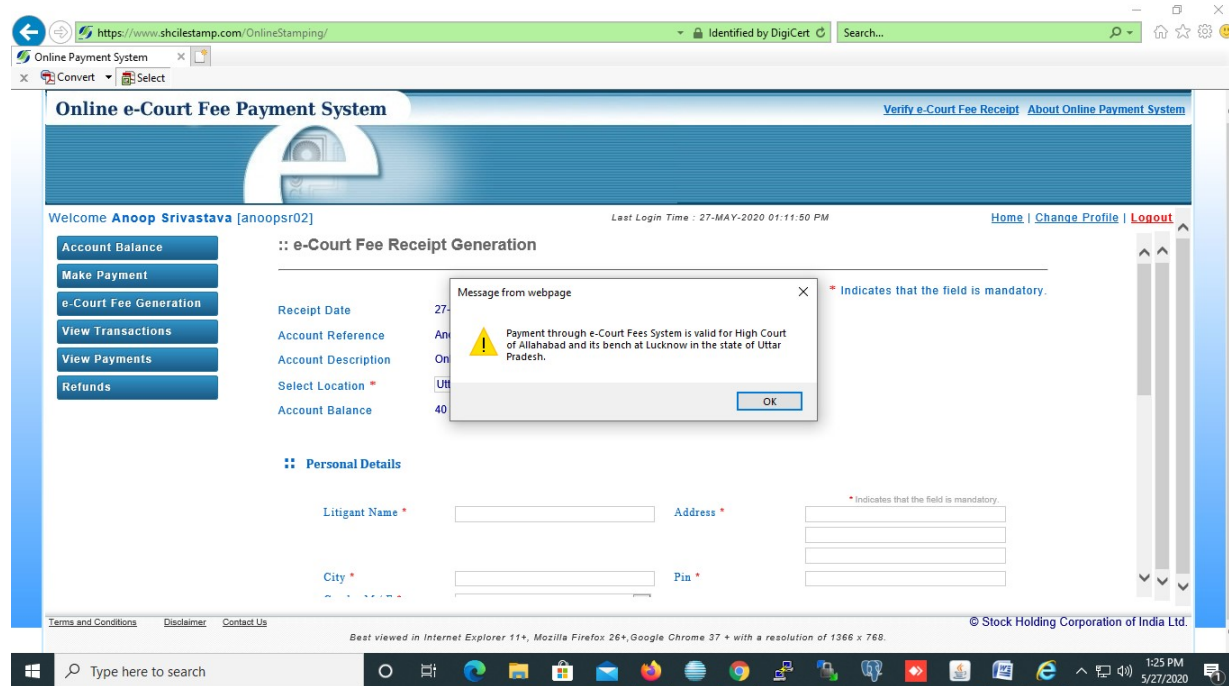
Select Location * * Please select location.

Account Balance 0

Name of Litigant *

Court Fee Amount *

Select the location (State), following message will appear:



Online e-Court Fee Payment System

Welcome **Anoop Srivastava** [anooprs02] Last Login Time : 27-MAY-2020 01:11:50 PM

:: e-Court Fee Receipt Generation

Receipt Date 27-...

Account Reference An...

Account Description On...

Select Location * Ut...

Account Balance 40...

Personal Details

Litigant Name * Address *

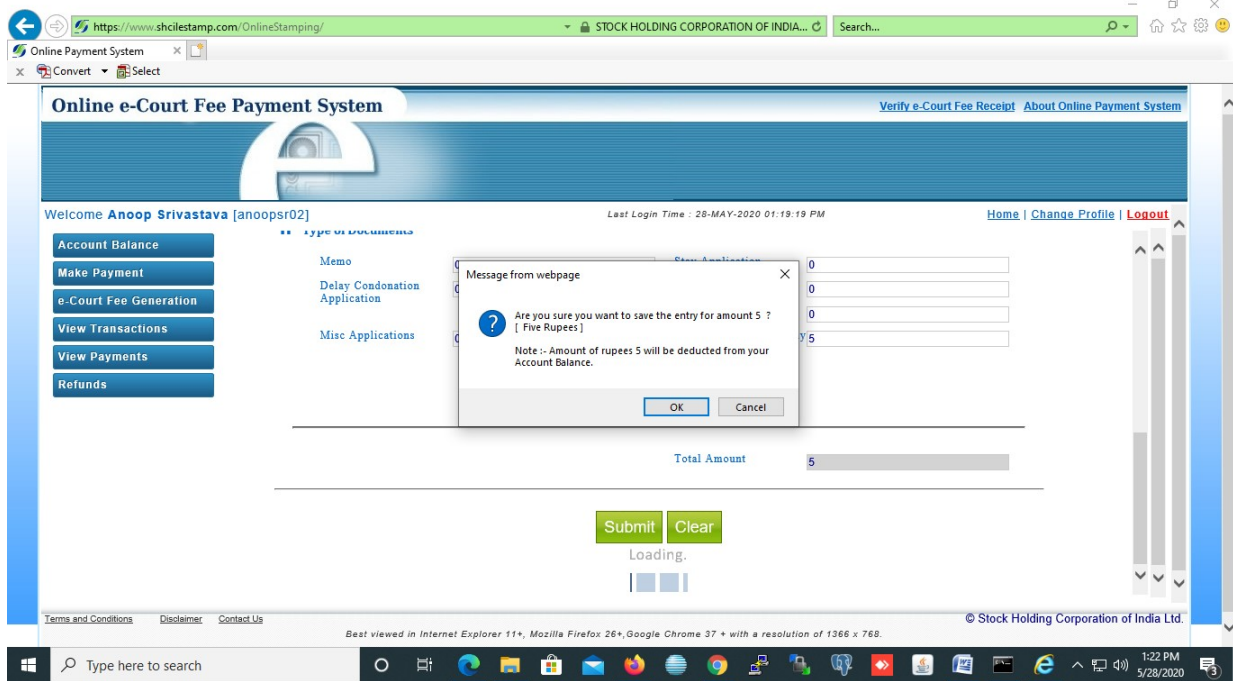
City * Pin *

Message from webpage

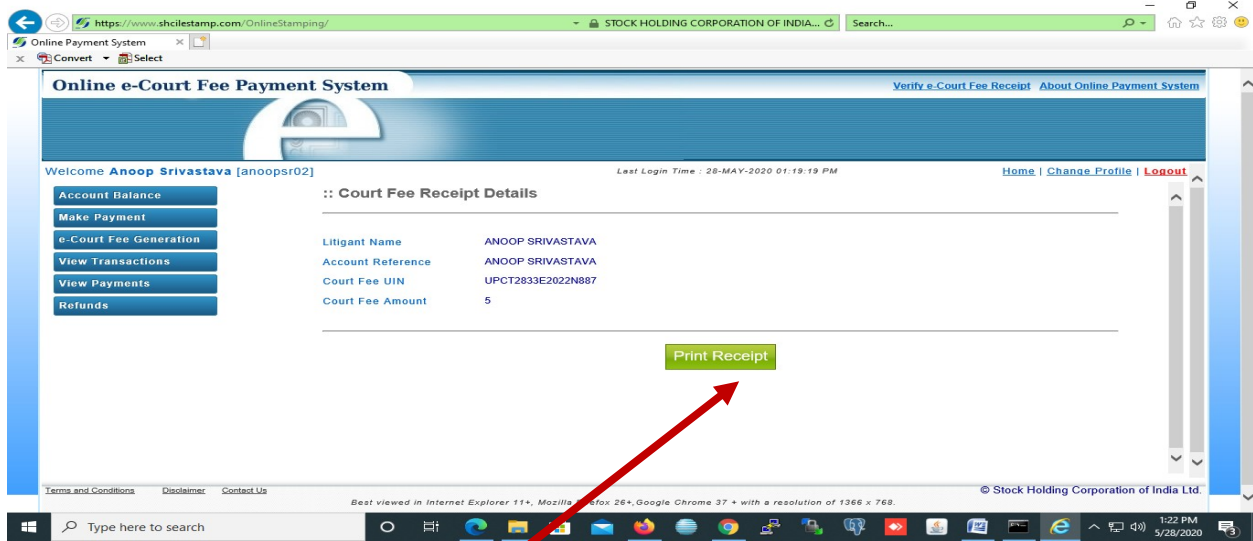
Payment through e-Court Fees System is valid for High Court of Allahabad and its bench at Lucknow in the state of Uttar Pradesh.

Click on the “OK” button and enter all the necessary information thereafter click on submit button.

Work Flow of payment of online E-Court Fee



On making re-confirmation, system shows the e-Court receipt print screen.



Click on "Print Receipt".

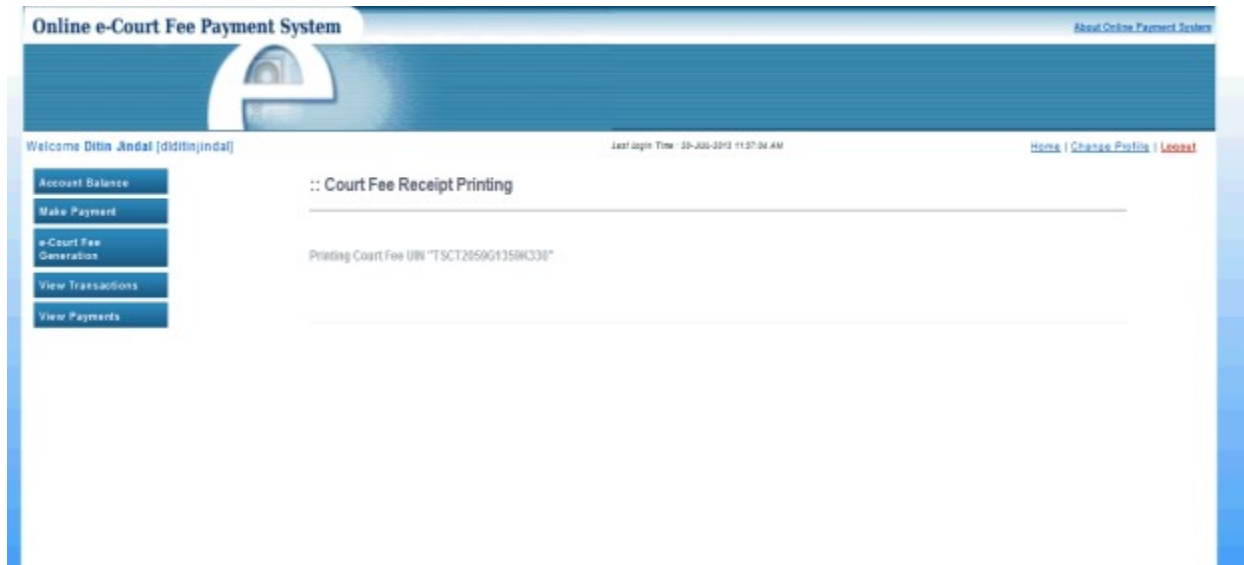
**For printing online e-Court fee receipt, Java should have must be enabled in your PC/System.*

**e-Court fee receipt will directly send on printer installed with your PC/System.*

**Feature "Print to File" is disabled and e-Court fee cannot be saved as PDF.*

Work Flow of payment of online E-Court Fee



On successful printing of receipt, system will show following message on screen.



The screenshot displays the 'Online e-Court Fee Payment System' interface. The header includes the system name and a link to 'About Online Payment System'. The user is logged in as 'Ditin Jindal [diditin@india]'. The main content area shows a message: ':: Court Fee Receipt Printing' followed by 'Printing Court Fee UIN "TSC2285901358K330"'. A left sidebar contains navigation buttons for 'Account Balance', 'Make Payment', 'e-Court Fee Generation', 'View Transactions', and 'View Payments'. The top right corner shows the date and time: 'Last Login Time - 20-JUL-2012 11:07:04 AM' and links for 'Home', 'Change Profile', and 'Logout'.

Work Flow of payment of online E-Court Fee

e-Court Fee receipt will be printed in the following format with full details.

GOVERNMENT OF UTTAR PRADESH		
e-Court Fee		
DATE & TIME :	22-MAY-2020 12:51:38	
NAMES OF THE ACC/ REGISTERED USER :	[REDACTED]	
LOCATION :	UTTAR PRADESH	
NAME OF LITIGANT :	[REDACTED]	
e-COURT RECEIPT NO :	[REDACTED]	
e-COURT FEE AMOUNT :	₹ 5 (Rupees Five Only)	
<hr/>		
Particulars	Amount (Rs.)	
Memo	₹ 0	
Stay Application	₹ 0	
Delay Condonation Application	₹ 0	
Affidavits	₹ 0	
Vakalatnama / Parcha	₹ 0	
Misc Applications	₹ 0	
Other Annextures, if Any	₹ 5	
<hr/>		
 UPCT2231E2055P666		
Statutory Alert : The authenticity of this e-Court fee receipt should be verified at www.shcilestamp.com . Any discrepancy in the details on this receipt and as available on the website renders it invalid. In case of any discrepancy please inform the Competent Authority. This receipt is valid only after verification & locking by the Court Official.		

The generated receipt requires to be scanned and uploaded during e-filing.

Work Flow of payment of online E-Court Fee

User may view transaction by clicking “View Transaction”.

The screenshot displays the 'Online e-Court Fee Payment System' interface. The left sidebar contains navigation options: Account Balance, Make Payment, e-Court Fee Generation, View Transactions (highlighted with a pink arrow), View Payments, and Refunds. The main content area is titled 'View e-Court Fee Transactions' and includes a 'View History Transactions' link. Below this is a table titled 'List of Last 10 Transactions' with the following data:

Sr No.	Select	e-Court Fee Receipt	Name of Litigant	Location	Receipt Date	Amount	Status	Transaction Date
1	<input checked="" type="radio"/>	UPCT2833E2022N887	ANOOP SRIVASTAVA	UTTAR PRADESH	28-MAY-20 13:22	5	Printed	28-MAY-20 01:22
2	<input type="radio"/>	UPCT2849E2020N884	ANOOP	UTTAR PRADESH	28-MAY-20 13:20	5	Printed	28-MAY-20 01:20
3	<input type="radio"/>	UPCT2324E2015L639	ANOOP	UTTAR PRADESH	23-MAY-20 11:15	5	Printed	23-MAY-20 11:15
4	<input type="radio"/>	UPCT2231E2055P666	ANOOP	UTTAR PRADESH	22-MAY-20 12:51	5	Printed	22-MAY-20 12:51

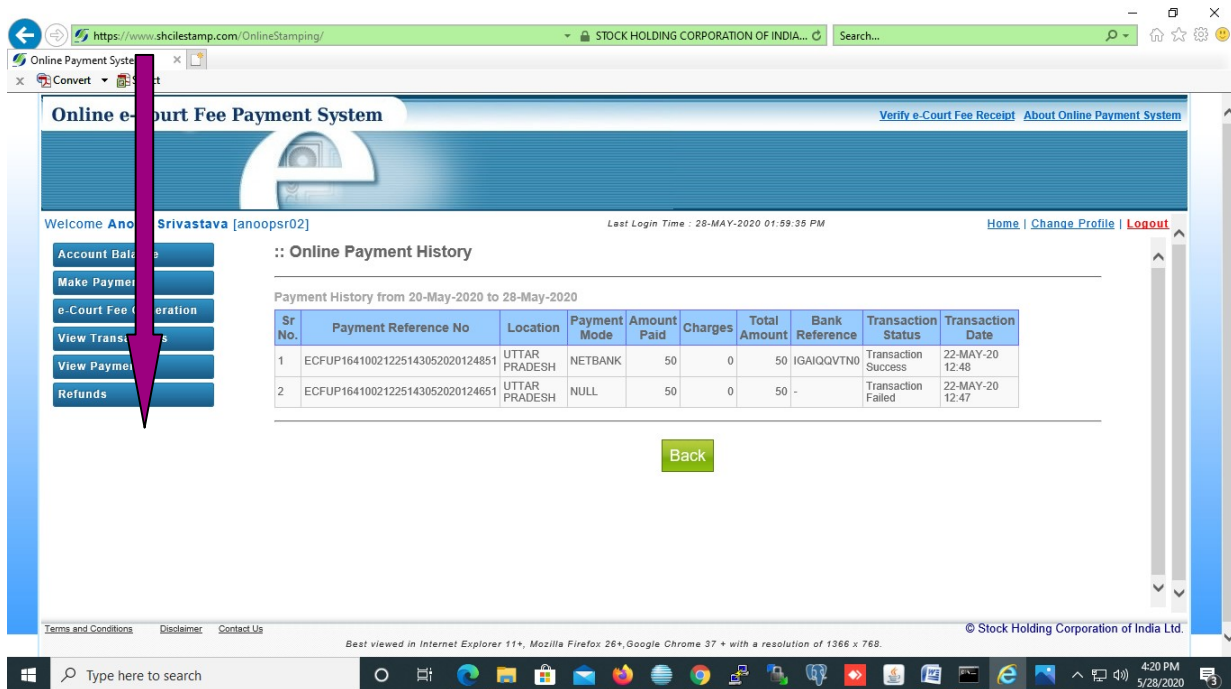
Below the table are two buttons: 'Print Receipt' and 'Reprint Receipt'. A red box contains the following text:

Re-printing of a receipt should be done within 12 hours from printing of the first receipt.
 An e-Court fee receipt is allowed to be reprinted only thrice (i.e 3 times only).
 Only the last re-printed e-Court Fee receipt will be valid.
 Re-printing of an e-court fee receipt will render the previous receipts invalid.

User may also re-print the e-Court fee receipt by clicking on Reprint Receipt.

Work Flow of payment of online E-Court Fee

User can check the payment history by particular period by clicking 'View Payments'. User has to enter 'From Transaction Date' and 'To Transaction Date' and click on 'Check History' button and system will display the same on the screen.



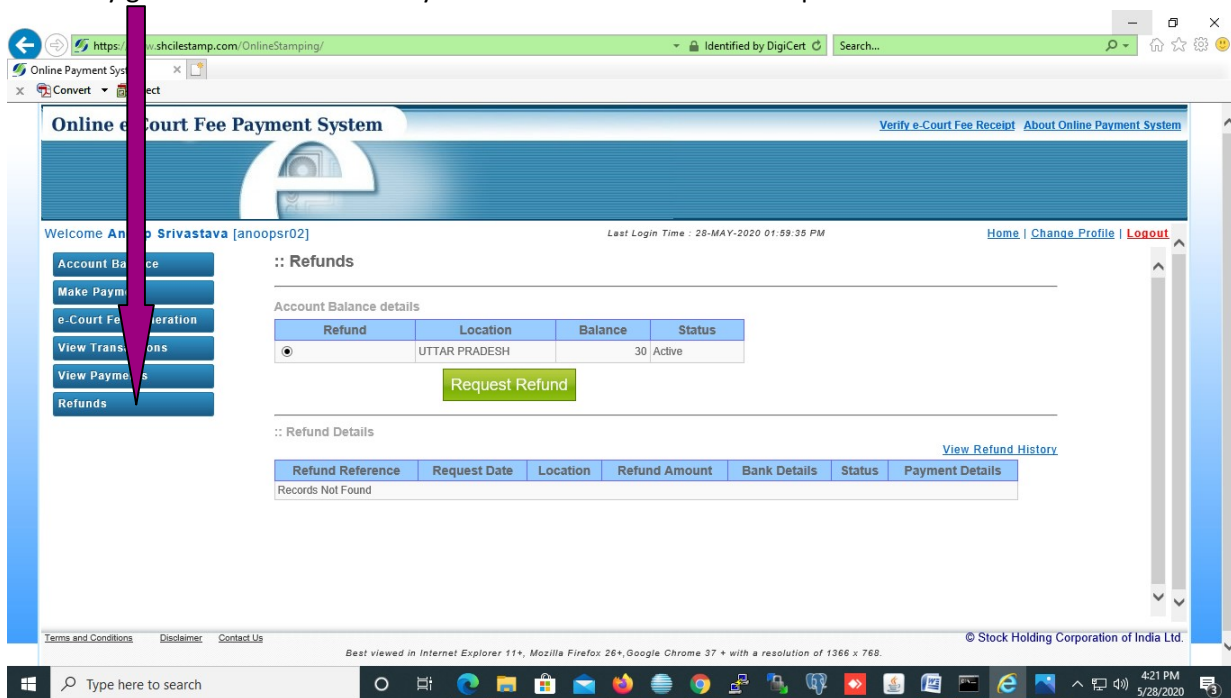
The screenshot displays the 'Online e-Court Fee Payment System' interface. A pink arrow points to the 'View Payments' button in the left-hand navigation menu. The main content area shows the 'Online Payment History' for the period from 20-May-2020 to 28-May-2020. The table below contains the following data:

Sr No.	Payment Reference No	Location	Payment Mode	Amount Paid	Charges	Total Amount	Bank Reference	Transaction Status	Transaction Date
1	ECFUP16410021225143052020124851	UTTAR PRADESH	NETBANK	50	0	50	IGAIOQVTN0	Transaction Success	22-MAY-20 12:48
2	ECFUP16410021225143052020124651	UTTAR PRADESH	NULL	50	0	50	-	Transaction Failed	22-MAY-20 12:47

Below the table is a green 'Back' button. The interface also includes a user welcome message for 'Anoop Srivastava [anoopsr02]', a 'Logout' link, and a footer with '© Stock Holding Corporation of India Ltd.' and system information.

Work Flow of payment of online E-Court Fee

User may get their refund of money available in his account either partial or full refund.



The screenshot displays the 'Online e-Court Fee Payment System' interface. The user is logged in as 'Anoop Srivastava [anoopsr02]' with a last login time of 28-MAY-2020 01:59:35 PM. The interface includes a navigation menu on the left with options like 'Account Balance', 'Make Payment', 'e-Court Fee Generation', 'View Transactions', 'View Payments', and 'Refunds'. The main content area shows the 'Refunds' section with a table of account balance details and a 'Request Refund' button. Below this, there is a 'Refund Details' section with a table that currently shows 'Records Not Found'.

Welcome Anoop Srivastava [anoopsr02] Last Login Time : 28-MAY-2020 01:59:35 PM [Home](#) | [Change Profile](#) | [Logout](#)

:: Refunds

Account Balance details

Refund	Location	Balance	Status
<input checked="" type="radio"/>	UTTAR PRADESH	30	Active

[Request Refund](#)

:: Refund Details [View Refund History](#)

Refund Reference	Request Date	Location	Refund Amount	Bank Details	Status	Payment Details
Records Not Found						

© Stock Holding Corporation of India Ltd.

Work Flow of payment of online E-Court Fee

User has to enter the refund amount (either partial or full) and other mandatory fields and click on "Initiate Refund".

The screenshot displays the 'Online e-Court Fee Payment System' interface. The header includes the system name and links for 'Verify e-Court Fee Receipt' and 'About Online Payment System'. The user is logged in as 'Anoop Srivastava [anooprs02]' with a last login time of '28-MAY-2020 01:59:35 PM'. A navigation menu on the left lists options: Account Balance, Make Payment, e-Court Fee Generation, View Transactions, View Payments, and Refunds. The main content area is titled ':: Refunds' and contains a 'Generate Refund Request' section. A red asterisk indicates that fields marked with an asterisk are mandatory. The form includes the following fields: Location (UTTAR PRADESH), Available Balance (30), Amount to Refund (input field), Balance Amount (input field), Bank Details (Beneficiary Name, Bank Name, Bank Branch, Bank Account No, Bank IFSC Code), and a red warning box stating: 'Refund request can be generated only against available imprest balance. If your account has been debited and the amount is not reflecting in the system, kindly check the status by second working day.' At the bottom of the form are two buttons: 'Initiate Refund' and 'Clear'. The footer contains links for 'Terms and Conditions', 'Disclaimer', and 'Contact Us', along with the copyright notice '© Stock Holding Corporation of India Ltd.' and browser compatibility information.

Online e-Court Fee Payment System [Verify e-Court Fee Receipt](#) [About Online Payment System](#)

Welcome **Anoop Srivastava** [anooprs02] Last Login Time : 28-MAY-2020 01:59:35 PM [Home](#) | [Change Profile](#) | [Logout](#)

:: Refunds

Generate Refund Request

Location * UTTAR PRADESH * Indicates that the field is mandatory.
Available Balance 30
Amount to Refund *
Balance Amount *
Bank Details
Beneficiary Name *
Bank Name *
Bank Branch *
Bank Account No *
Bank IFSC Code *

Refund request can be generated only against available imprest balance
If your account has been debited and the amount is not reflecting in the system, kindly check the status by second working day.

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